the number of hotels under private sector during the last three years; and

(b) the steps being taken by the Government to convert the loss making hotels into a profit making units?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD)) : (a) ITDC's Hotels Division has shown profits of Rs. 8.28 crores and Rs. 19.56 crores(Provisional) during 1993-94 and 1994-95 respectively. In 1992-93 the Division had incurred a marginal loss of Rs. 2.31 crores. Certain hotels of ITDC in the tourism circuits have incurred losses due to adverse tourism scenario caused by internal and external factors, natural calamities etc. The number of approved hotels in the private sector has increased from 772 in 1992 to 910 as on date.

(b) The steps taken/being taken by ITDC to improve the performance of loss making hotels include: aggressive marketing efforts, renovation/upgradation of properties, monitoring and control of operating costs, development of human resource by—imparting suitable training etc.

[English]

Handloom Units

8377. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of TEXTILES be pleased to state:

(a) the number of handlooms in the country, State-wise;

(b) the total annual requirements of hank yarn for handlooms;

(c) the total hank yarn supplied to handloom sector during the last three years;

(d) the total amount received from various spinning mills by way of purchasing hank yarn obligations during the last three years in the country; and

(c) the number of the beneficiaries to whom the amount received from hank yarn obligations has been paid?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY): (a) A Statement is attached.

(b) Based on the production on handlooms, hank yarn presently required in the Handloom Industry is around 460— 480 milli kgs. (c) The quantity of hank yarn delivered for utilisation by the handloom sector during the last three years was as under;

Year	Quantity (in million kgs.)
1992—93	418.00
1993—94	469.27
1994—95 (estimated)	459.00

(d) and (e). As transfer of obligation is an internal matter between the transferor and transferee mills, the Government of India does not maintain data pertaining to amount received or paid.

STATEMENT

Number of Handlooms State wise

Sta	te/Union Territories	No. of Looms
01.	Andhra Pradesh	219715
02.	Arunachal Pradesh	45516
0 3 .	Assam	1409168
04.	Bihar	82657
05.	Goa	95
06.	Gujarat	22573
07.	Haryana	20272
08.	Himachal Pradesh	31364
09.	Jammu & Kashmir	25272
10.	Karnataka	81585
11.	Kerala	51 629
12.	Madhya Pradesh	47431
13.	Maharashtra	67642
14.	ur	270261
15.	Meghalaya	8201